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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.52/9/HDB//2017
NAME OF THE COMPANY	Sirpur Paper Mills Limited
NAME OF THE PETITIONER(S)	Rama Road Lines & Others (R.R.L.)
NAME OF THE RESPONDENT(S)	Sirpur Paper Mills Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ram K. Anand	RP	rk.anand@rediffmail.com 9821037996	RK Anand
Sri Preethi D. (Pet) A. Senelha Law	Adv	9966775282	S. Preethi

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Prabhakar	Advocate for IDBI Bank	9949890389	C. Prabhakar

ORDER

Resolution professional filed 6th progress report relating to CIRP.

Resolution professional presented an application seeking extension of duration of CIRP period.

Registry is directed to list the application on 08.03.2018, if it is in order.

In the meanwhile, RP is directed to serve the copy of application on the Operational Creditor if it is not served already.

List the matter on 08.03.2018 along with the application.


 MEMBER (Judicial)